

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-105
IB- 124 /(ND)/2020

IN THE MATTER OF:

Armour Security (India) Pvt Ltd
Vs.
Ambience Tower (P) Ltd

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 17.8.2021

CORAM:

SHRI. P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the CD :
For the Intervener :

ORDER

Heard the submissions made by the Counsels for both the parties. Both the Counsels have agreed to encourage their claims to an amicably resolve the matter. Therefore, at the request of the Counsels for both the parties, a month's time is granted in the matter.

List on 30.9.2021.

—Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

—Sd—

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit